

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. SR/3646/252/HDB/2017
NAME OF THE COMPANY	Care Biologicals Pvt Ltd
NAME OF THE PETITIONER(S)	Care Biologicals Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Many Kuman Koyal Kan	cs in	mkoyalkal@gmail	mg
	/	,	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रमेश चन्द्र विसा/ RAMESH CHANDRA MISHRA			157
र्जपनी पंजीयक्षा Registrar of Companies, • हैरराबाद और प्रदेश और वेलंगाणा Nederahad San Andrea के बंगणा			

Heard Shri Manoj Kumar Koyalkar, Learned PCS for the Applicant.

CA is disposed by separate orders.

Member (J)

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